

निर्माण आवास तथा संभरण उपमंत्री  
(श्री अनिल कु० चन्दा): (क) ३१ जन-  
वरी, १९६१।

(ख) ६,१०,००० रुपये।

(ग) सरकार ने निश्चय किया था कि नई बसाई गई बस्तियों के बाजारों को सम्बन्धित स्थानीय निकायों को सौंप दिया जाये। नई दिल्ली नगरपालिका समिति ने तो अपने श्री कार-क्षेत्र में स्थित बाजारों को अपने हाथ में ले लिया परन्तु दिल्ली नगर निगम ने हाल ही में इस मंत्रालय को सूचित किया है कि वह अपने क्षेत्र में स्थित बाजारों को नहीं लेगा। मोतीबाग-२ का बाजार इन्हीं में से एक है। इस बाजार की दूकानों का नियतन (अलाटमेंट) राजसम्पत्ति निदेशालय द्वारा जल्दी ही कर दिया जायगा।

CORRECTION OF ANSWER TO UN-  
STARRED QUESTION NO. 1516,  
DATED 13TH MARCH, 1961

The Deputy Minister of External  
Affairs (Shrimati Lakshmi Menon):  
For the figure of 330 appearing in  
line 7 of part (b) of Unstarred Question  
referred to above, the figure of  
315 may please be substituted.

12.02 hrs.

#### OBITUARY REFERENCE

Mr. Speaker: I have to inform the House of the sad demise of four of our friends, namely, Shri Balasaheb Salunke, Sardar Sant Singh, Shri Sushil Kumar Pateriya and Shri B. S. Hiray.

Shri Balasaheb Salunke was a sitting Member of this House from Khed constituency of Maharashtra. He passed away at Poona on the 10th September, 1961, at the age of 41.

Sardar Sant Singh was a Member of the former Central Legislative Assembly during the years 1930 to 1945. He passed away on the 13th September, 1961, at New Delhi at the age of 79.

Shri Sushil Kumar Pateriya was a Member of the First Lok Sabha during the years 1952 to 1957. He passed away at Bombay on the 3rd October, 1961, at the age of 38.

Shri B. S. Hiray was a Member of the former Central Legislative Assembly during the years 1945 to 1947 and of the Provisional Parliament during the years 1950 to 1952. He passed away at Dhulia on the 6th November, 1961, at the age of 56.

We deeply mourn the loss of these friends and I am sure the House will kindly join me in conveying our condolences to the bereaved families.

May I request the House to stand in silence for a short while to express its sorrow?

*The Members then stood in silence  
for a minute*

12.04 hrs.

#### MOTIONS FOR ADJOURNMENT

AFFAIRS OF ALIGARH MUSLIM UNIVERSITY  
AND COMMUNAL DISTUR-  
BANCES IN U.P.

Mr. Speaker: I have received notices of several adjournment motions. I have disallowed a few. I will take up adjournment motions Nos. 1, 4, and 18. Shri Vajpayee has tabled adjournment motion No. 1, which says:

"The failure of Government to take necessary steps to rid the Aligarh University of the virus of communal fanaticism and sectarian bigotry, a frightful manifestation whereof has been the recent chain of unfortunate incidents which spread outside the precincts of the University not only to undermine our efforts at national integration but also to endanger the law and order situation in Aligarh and other adjoining districts of Western U.P."